record. ...(Interruptions)... Why do you trouble him? ...(Interruptions)... No, no. ...(Interruptions)...

SHRI TIRUCHI SIVA: Please, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: See, I cannot reward indiscipline. ...(Interruptions)... I cannot reward indiscipline because ...(Interruptions)... Listen, listen. ...(Interruptions)... See, I have already replied to him. He had notice under Rule 267. I asked him to repeat it. Then he stood. Afterwards, whatever he is doing is nothing but indiscipline; nothing but indiscipline. See, I am not taking action against him. That's all. Yes, Shri Tiruchi Siva. ...(Interruptions)... I told him at the first instance. I told him in the beginning itself. ...(Interruptions)... What are you saying? I told him in the beginning itself that your notice is not there. You repeat it. I told him. Yes, Shri Tiruchi Siva.

Unrest among farmers of Tamil Nadu due to leakage of oil from the pipelines laid by ONGC In agricultural lands

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the people of Kathiramangalam, a village in Thanjavur, Tamil Nadu, after a leakage of oil pipeline of ONGC, began a peaceful protest and called for the Collector to stop the works by the ONGC. They allege that the ONGC has started executing the extraction work without getting the permission of the Pollution Board. Since there was no response from the ONGC and the civil authorities, the oil spill continued and started destroying the fertile lands as well as contaminating the drinking water. The children who have drunk that water have fallen ill and the medical reports have proved that it is only because of the drinking water that they have been attacked by the disease. Whereas these people are already worst-affected as the ground water has depleted drastically and the Cauvery is dry, Sir, in this situation, the water is also being contaminated by the ONGC. But, Sir, the Collector did not respond. Instead, hundreds of police personnel were deployed on 30th of June. A fire broke out which the people and the police allege on each other. The police recklessly started lathi-charging the people, and women and children were injured. They have arrested more than ten people, including one retired Professor, Mr. Jairaman, an environmental activist, and they have been booked under non-bailable cases, and the Government is refusing to give them bail. Along with that, a student, Valarmathi, who is an environmental activist, has also been arrested yesterday and she is put under Goondas Act. Sir, the situation is getting worse. The shutters of all the shops and commercial establishments in Thanjavur and Thiruvar districts are down ... (Interruptions)... and all the shops are closed. The people are on the streets. They cook on the road and they are refusing to go back to their houses. They are worried. Sir, Tamil Nadu is depending upon the Cauvery delta region, that is, the Tanjavur district. We are already running short of water [Shri Tiruchi Siva]

12.00 Noon

and there is no agricultural production. It is also apprehended that methane is also being tried to be extracted from the same oil well. So, all these apprehensions have to be allayed, and the ONGC and the Government have to immediately see the people and convince them that nothing harm would happen. Otherwise, the unrest is increasing. People are very restless and those who are arrested are not released. The situation is getting worse, Sir.

I urge the Central Government to take cognizance and instruct the ONGC to immediately go there and stop the works till the people accept that proposal. Thank you very much, Sir.

SHRI T. K. RANGARAJAN (Tamil Nadu): Sir, I would like to associate myself with the Zero Hour Mention made by the hon. Member.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I would also like to associate myself with the Zero Hour Mention made by the hon. Member.

MR. DEPUTY CHAIRMAN: Shri Prabhat Jha. ...(Interruptions)...

Spread of cancer due to illegal dyeing factories in Delhi

श्री प्रभात झा (मध्य प्रदेश): उपसभापित महोदय, हमने कभी नहीं सुना था कि किसी कॉलोनी का नाम 'केंसर कॉलोनी' हो जाएगा। दिल्ली में एक शिव विहार कॉलोनी है। वहां पर रिहाइशी इलाके में इंडस्ट्रीज़ और जीन्स के पैंट रंगने के कारण इतने कैंसर के मरीज हो रहे हैं कि उस कॉलोनी का नाम लोगों ने 'केंसर कॉलोनी' रख दिया है।

MR. DEPUTY CHAIRMAN: Okay, time over. ...(Interruptions)... Repeat the notice. You can repeat tomorrow. Repeat the notice. Timeover. Now, the Question Hour time.

(MR. CHAIRMAN in the Chair.)

ORAL ANSWERS TO QUESTIONS

MR. CHAIRMAN: Question No.31. ...(Interruptions)...

SHRI ANANDA BHASKAR RAPOLU: Sir, I want ...(Interruptions)...

MR. CHAIRMAN: Please sit down. ...(Interruptions)... No banners. ...(Interruptions)...

This is Question Hour. ...(Interruptions)... Please don't interfere. ...(Interruptions)...

I am afraid, you can't do that. ...(Interruptions)...